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year 1972 are due to be submitted by the State Chief Inspectors of Factories to the Director, Labour Bureau, Simla by the end of August, 1973. Increase in accidents is generally due to cbsolete machinery, faulty maintenance of machinery, lack of required facilities, lack of knowledge, skills and attitude towards accident reduction.

(c) The safety requirements laid down in the Factories Act, 1948 and State Factory Rules framed the rounder are being enforced, constantly reviewed, enlarged and improved upon wherever necessary. Safety training and education is also being imparted through the Central Labour Institute, Regional Labour Institutes and the National Safety Council.

### REPRESENTATION FOR ASSIST-ANCE BY WAY OF INTEREST FREE LOAN

\*649, SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Shri Sukumar Sen, father of the late war hero Lt. Commander R. K. Sen of INS 'Khukri' made a representation to the Prime Minister on 1st February, 1972, with reference to her letter of condolence and promise of all assistance dated 1st January, 1972;
- (b) if so, whether the assistance asked for by way of an interest free loan against security of his Calcutta house has been offered; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

The father of the late officer had requested for an interest-free loan for building 2 or 3 flats on his land at Calcutta. The matter was considered by the Government of West Bengal but, since funds at their disposal were limited and considerable

liberalised pensionary awards and other rehabilitation benefits were available to the family, it was not found possible to finance resettlement scheme proposed by Shri Sen. He was informed of this position both by the Government of West Bengal and the Central Citizens' Council and advised directly to negotiate with the Life Insurance Corporation for the required loam.

The rehabilitation benefits afforded to the family are as follows:—

Assistance from Public Funds:

Pay and Allowances for Dec. 71 . 1

1 . Rs. 1231.50

Pay and Allowances for Jan. 72

Rs. 1231.50

1.1

Pay and Allowances for Feb. 72

. Rs. 787.50

Pension p.m. . . Rs. 788.00

Family Gratuity . Rs. 9500.00

Death Gratuity . Rs.12600.00

Vir Chakra Grant . Rs. 50.00 p.m. for life.

Financial Assistance given by State Authorities

Cash grant Rs.

Gallantry Awards Rs. 2500.00 (Vir Chakra)

Assistance from Non- Inc Public Funds vo

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Indian Naval Benevolent Association

Lump sum grant Rs. 3000.00

Monthly grant for 10 months .. @ Rs. 250.00 p.m.

Naval Officers family Assistance fund

Lump sum grant Rs. 750.00

Monthly grant for 6 years . . @ Rs. 150.00 p.m.

Employment Other Assistance:

The widow has been provided employment through Ministry of Defence, in Punjab National Bank, Calcutta on

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a starting emoluments of Rs. 369.10 p.m.

The widow has been allotted IOC Petrol Pump at Bidhan Sarani, Calcutta.

The Brother of the deceased officer has also been provided with employment in the Punjab National Bank, Calcutta on a starting emoluments of Rs. 369.10 p.m

\*650. [Transferred to the 26th March,

### LOCATION OF A SCOOTER FAC-TORY IN KERALA

\*651. SHRI K CHANDRASEKHA-RAN: Will the Minister of HEAVY INDUSTRY be pleased to state:

- (a) whether Government had any proposal to locate a scooter lactory at Alleppey in Kerala;
- (b) whether it is now proposed to locate the new Scooter factory in some other State: and
  - (c) if so, the reasons thereof?

THE MINISTER OF HEAVY IN-DUSTRY (SHRI T. A. PAI): (a) No, Sir.

(b) and (c) Do not arise.

## हैवी इंजीनियरिंग कारपोरेशन में बार-बार हानि

\*652. श्री जगदम्बी प्रसाद यादव : क्या भारी उद्योग मत्री यह बताने की कृपा करेंगे कि

- (क) क्या सरकार का ध्यान 10 दिसम्बर, 1972 के हिन्दी माप्ताहिक ''रांची एक्सप्रैस'' मे प्रकाशित इस ग्राशय के समाचार की स्रोर दिलाया गया है कि हैवी इजीनियरिंग कारपोरेशन को स्रपने म्रधिकारियो द्वारा किये जाने वाले कदाचारो के कारण बार-बार हानि उठानी पड रही है : ग्रीर
- (ख) यदि हा, तो इस संबंध मे सरकार की प्रतिक्रिया क्या है ?

### + [RECURRING LOSSES IN HEAVY ENGINEERING CORPORATION

\*652. SHRI J. P. YADAV: Will the Minister of HEAVY INDUSTRY be pleased to state:

- (a) whether Government's attention has been invited to a report appearing in the Hindi Weekly Ranchi Express dated 10th December, 1972 to the effect that the H.E.C. has been running into recurring losses due to corrupt practices by its officials; and
- (b) if so, what is Government's reaction thereto?]

# भारी उद्योग मंत्री (श्री टी० ए० पै) :

- (क) जी, हा। प्रैम रिपोर्ट मे भारी इजी-नियरी निगम के फाउन्डी फोर्ज प्लाट के कारखाने के लिए स्टील स्क्रेप की खरीद के मामले मे भ्रष्टाचार के ग्रारोप थे।
- (ख) फाउन्डी फोर्ज प्लाट के कारखाने के महा-प्रबन्धक की अयक्षना में भारी इजी-नियरी निगम के वरिष्ट ग्रधिकारियों की एक समिति ने प्रेंस रिपोर्ट के ग्रारोपों की जाच की थी। समिति की राय मे ये आरोप निराधार थे।

†[THE MINISTER OF HEAVY IN-DUSTRY (SHRI T. A. PAI): (a) Yes, Sir. The Press report contained allegations of malpractices in the purchase of steel scrap for Foundry Forge Plant of the Heavy Engineering Corporation.

(b) A Committee of senior officers of Heavy Engineering Corporation with the General Manager, Foundry Forge Plant as its Chairman conducted an inquiry into the allegations contained in the newsreport. The Committee came to the conclusion that the allegations were baseless.]

†[ ] English translation. 'e≵og